

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2120-JK (LD) of 2022

DATED:- 25 - 04 - 2022

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

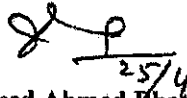
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 25.04..2022

No:-LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Industries and Commerce Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No. 2120-JK(LD) of 2022 dated 25.04.2022

S.No	Title of case	Name of Officer	Designation
1	J&K SIDCO V/S EssEmm Cold Formed Section(P) dated 12-2001	Mr. Muneer Ahmad bhat	General Manager (DB)
part 2	J&K Bank V/s EssEmm cold formed & SIDCO		
2	SIDCO V/s Suneel Communication year 2006		
3	U.Co bank V/s Alson Marbles & SIDCO m		
4	M/s Alson Industries Complex Pvt. Ltd.		
5	J&K Bank V/s Tanwal Tanneries and ors. Dated 2006	Mr. Fayaz Ahmad Khan	Estates Manager (Khunmoh)
6	SIDCO V/s Service Shoes		
7	J&K Bank Khunmoh V/s M/s new Khan Batteries and Others		
8	M/s Durani Metals Khanmoh V/s SIDCO		
9	New Trust V/s F.B Foods		
10	J&K SIDCO V/s Indoware 2015	Mr. Muneer Ahmad bhat	General Manager (DB)
11	J&K SIDCO V/s Kashmir Hum pipes		
12	TMB Products V/s Bank & ors		
13	SIDCO V/s Abdul Ganie Parray Criminal case under section 138 of negotiable instrument Act		
14	So1omon Suceex V/s State & Ors	Mr. Khurshid Ahmad Dar	General Manager (F)
15	Farooq Ahmad malik V/s SIDCO	Mr. Mohd. Maqbool Ganie	Manager (A&P)
16	Syed Muzaffer Naqsh bandi v/s SIDCO	Mrs. Sheeba Makhdoomi	Dy. Manager Estates (Rangreth)
17	SIDCO V/s Manzoor Ahmed Qasba	Mr. Muneer Ahmad Bhat	General Manager (DB)
18	Syed AfaqMehraj V/s SIDCO & ORS	Mr. Fayaz Ahmad Khan	Estates Manager (Khunmoh)
Part 2	Syed AfaqMehraj V/s SIDCO & ORS		
Part 3	Syed AfaqMehraj V/s SIDCO & ORS		
19	Mohd Iqbal Naqash V/s SIDCO	Mr. Mohd. Maqbool Ganie	Manager (A&P)
20	B&B Sports V/s SIDCO	Mr. Mohammad Rafi	Estates Manager (Lassipora)

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21	M/s Jackson Industries V/s State & ors	Mr. Fayaz Ahmad Khan	Estates Manager (Khunmoh)
22	Gh. Mohi-ud-din V/s J&K SIDCO	Mr. Mohd. Maqbool Ganie	Manager (A&)
23	Mohd Hussain Sheikh V/s UT of J&K	Mr. Mohd Rafi Mir	Estates Manager (Lassipora)
24	Amma Wani V/s Ut of J&K	Mr. Mohd Rafi Mir	Estates Manager (Lassipora)
25	Bangus Valley V/S S.F.C & SIDCO	Mr. Abdul Rashid	I/c Estates Food Park Doaba
26	Gh Mohd Wani V/s UT J&K & SIDCO	Mrs. Sheeba Makhdoomi,	Dy. Manager Estates (Rangreth)
27	N.B industries V/s SIDCO	Mr. Fayaz Ahmad Khan	Estates Manager (Khunmoh)
28	Mir Gh. Hassan (Chairman of Hameed oil Mills) V/s imtiyaz Ah. Khan & Ors	Mr. Fayaz Ahmad Khan	Estates Manager (Khunmoh)
29	J&K Bank V/s M/s God Cables	Mr. Muneer Ahmad Bhat	General Manager (DB)
30	M/s Yaqoob Steel industries V/s J&K SIDCO & Ors	Mr. Majid Shafi Khan	Estate manager (Shalteng)
31	M/s Hamid Oil Mills V/s Solomon Chemical Industries	Mr. shabir Ahmad Bhat	Estate manager (Khunmoh)
32	M/s Tramboob Jionery Mills V/s J&K SIDCO & Ors	Mr. Muneer Ahmad Bhat/ Mr. Shabir ahmad Bhat	General manager (DB)/ Estates Manager (Khunmoh)
33	M/s Musadiqafzas V/s UT of J&K	Mr. Mohammad Rafiq Mir	Manager Estate, Lassipora
34	M/s RFK Green V/s Estates Manager & Ors	Mr. Mohammad Rafiq Mir	Manager Estate, Lassipora
35	M/s Mir Mohammad jabreel V/s MD	Mr. Mohammad Rafiq Mir	Manager Estate, Lassipora
36	Kings Tab Mills V/s MD SIDCO & Ors	Mr. Mohammad Rafiq Mir	Manager Estate, Lassipora
37	M/s Abid Readymade Garments (Prop Abid)	Mr. Fayaz Ahmad Khan	Estates Manager (Khunmoh)
38	M/s Abu Baker Readymade Garments. (Prop Umer)		
39	M/s Al-noor Readymade Garments. (Prop Farooq Ah. Gilkar)		
40	Ambitious readymade Garments (Prop Irshad)		
41	M/s Anwar machine embroidery		
42	M/s AR ARvex candles. (Prop. Rukhsana)		
43	M/s Baba Garments		

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	(Prop. Javid)		
44	M/s Baba Copper Utensils. (Prop. Nazir Ahmad)		
45	M/s Beigh Garments. (prop Nasrullah)		
46	M/s Bhat Copper Works (Prop. Ghulam Mohmmad)		
47	M/s Bhat Readymade Garments		
48	M/s Butchee Readymade Garments. (Prop. Mohammad Rajab)		
49	M/s Chachoo Enterprises. (Prop Shakeel Ahmad)		
50	M/s Challa Candles (Prop Manzoor Ah)		
51	M/s Farooq Embroidery works		
52	M/s Farooq Readymade Garments (Prop Farooq)		
53	M/s Gani embroidery works (Prop Shabir Ahmad)		
54	M/s Gasi Readymade Garments (Prop. Farooq)		
55	M/s Gulzar Ahmad Mir (Prop. Gulzar Ah.)		
56	M/s Halwai Readymade Garments		
57	M/s Hamdania Shama Factory (Prop. Ali Mohammad Pandit)		
58	M/s Hameed Garments (Prop Hamid Latif)		
59	M/s Inayat Textiles (Prop. Inayat)		
60	M/s Ishrat Candles (Prop. Mohammad)		
61	M/s Kathjoo Readymade Garments (Prop. Manzoor)		
62	M/s Khaki Readymade Garments (Prop. Bashir Ahmad)		
63	M/s Khan enterprises (Prop. Muzaffar Ahmad)		
64	Khan Readymade Garments (Prop. Abdul Hamid)		
65	Khan Shama Factory		
66	M/s Khossa Carpentry works (Prop. Abdul Gani)		
67	M/s Lala Furniture works (Prop Abdul Gani)		
68	M/s Langoochandles (Prop Fiyaz Ah.)		

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69	M/s Maizan Garments (Prop. Jawahira Altaf)		
70	M/s Mandoo Carpentry works (Prop. Gh. Nabi)		
71	M/s Maqbool Copper works (Prop Mohammad Maqbool Mir)		
72	M/s Matoo furniture works (Prop. Ghulam Jeelani)		
73	M/s Menzroo Garments (Prop. Nisar)		
74	M/s Mir enterprises (Prop. Tariq)		
75	M/s Mir Carpentry works (Prop. Aijaz Ahmad)		
76	M/s Mir embroidery works (Prop. Bilal)		
77	M/s Muzaffar Readymade Garments (Prop Muzaffar)		
78	M/s Mymoona Readymade Garments		
79	M/s Noor Candles (Prop Mohammad Altaf Wani)		
80	M/s Shah Garments (Prop. Adil)		
81	M/s Riyaz Readymade Garments (Prop. Riyaz Ahmad)		
82	Shah Embriodery works product (Mohammad Iqbal)		
83	M/s Shahani Garments product (Prop Fayaz Ah. Shahani)		
84	M/s sheikh Garments (Prop. Imran)		
85	Sheikh Readymade Garments (Prop. Imtiyaz)		
86	M/s Sofi Embriodery works.		
87	M/s Thakur Carpentry works (Prop. Farooq Ahmad)		
88	M/s Wadoo Readymade Garments (Prop. Bilal)		
89	M/s Wani Readymade Garments. (Prop Showkat)		
90	M/s Yasee Readymade Garments. (Prop. Tasleema Jan)		
91	M/s R. Zargar Enterprises (Prop. Rayees Ahmad)		
92	Mushtaq Copper Workers (Prop. Mushtaq Ahmad Ahanger)		
93	Sheikh Copper Industreis		

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	(Prop Mr. Ghulam Rasool Sheikh)		
94	M/s UY Trienviro Pvt. Ltd V/s J&K SIDCO Lassipora (Arbitration matter)		Executive Engineer Haftchinar SIDCO Civil Wing Div 2nd Srinagar
95	SWP No. 2391/2015 titled Mohammad Elyas Kraipak V/s State and others.		Mr. M. S. Khan General Manager (A&P) J&K SIDCO
96	OA No. /2022 titled Faizan Riyaz Vs UT of J&K & Ors		Ms. Amina Assad, Chief Designer SoD, Srinagar
97	Civil Suit No. /2022 titled Esquire Raffle & Pashmina Weavers I.C.S Ltd. Vs UT of J&K & Ors		Mr. Zahid Rashid, Deputy Registrar INDUSCOS Kashmir

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